

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No.1922 of 2017

This the 18th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Shri Prabhakar Singh
Age 58 years,
S/o Late Shrikant Singh
Flat No.C-4, Tower No.8,
New Moti Bagh, New Delhi-110003.

....Applicant

(By Advocate : Ms. Tamali Wad)

VERSUS

1. Union of India
Through its Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110001.
2. Director General of Works
Central Public Works Department,
Nirman Bhawan, New Delhi-110001.
3. Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel & Training, through its Secretary
Government of India,
North Block, New Delhi-110001.
4. Shri Balraj Chadha,
ADG (TD), CPWD,
Nirman Bhawan, New Delhi.

.....Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

Justice Dinesh Gupta, Chairman :

Ms. Tamali Wad, learned counsel for the applicant, submits that the respondents have granted the relief as prayed for in this OA. Therefore, she wants to withdraw this OA.

2. Shri Gyanendra Singh, learned counsel for the respondents, has no objection.

3. In view of above submission of learned counsel for the applicant, this OA is dismissed as withdrawn.

(K.N.Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

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